

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 120 of 2013, 122 of 2013, 134 of 2013, 141 of 2013 & 146 of 2013

Dated : 1st November, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 120 of 2013

In the matter of:

NTPC Ltd.	Appellant (s)
	Versus	
Central Electricity Regulatory Commission & Ors.	Respondent (s)

Appeal No.122 of 2013

NTPC Ltd.	Appellant (s)
	Versus	
Central Electricity Regulatory Commission & Ors.	Respondent (s)

Appeal No.134 of 2013

NTPC Ltd.	Appellant (s)
	Versus	
Central Electricity Regulatory Commission & Ors.	Respondent (s)

Appeal No.141 of 2013

NTPC Ltd.	Appellant (s)
	Versus	
Central Electricity Regulatory Commission & Ors.	Respondent (s)

Appeal No.146 of 2013

NTPC Ltd. **Appellant (s)**

Versus

**Central Electricity Regulatory
Commission & Ors.** **Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Avinash Menon

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Manoj Kr. Sharma for R-2
Mr. R.B. Sharma for R-7
Mr. Bipin Gupta for R- 3, 4 &5
Mr. Gaurav Singh for R-6.

ORDER

It is pointed out by the learned counsel for the parties that the other Bench of this Tribunal has reserved judgment in a similar appeal wherein identical issue is there as is involved in the present batch of appeal.

Accordingly, we deem it appropriate to post this matter for further proceedings on **5th December, 2013.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member